



\$~SDB-1 TO 106

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire and Mr. Ajay Singh. Advs.

Versus

UNION OF INDIA & ORS. Respondents Ms. Pratima N. Lakra, CGSC with Through: Ms.Vanya Bajaj and Mr. Kashish G. Baweja, Advocates for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal Aneja Advocates for NAA and DGAP. Mr. Aditya Singla, SSC with Ms. Charu Sharma, Advocate for R-4.

2

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

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W.P.(C) 12647/2018	
LIFESTYLE INTERNATION Through: Versus	AL PVT. LTD Petitioner Mr. Tarun Gulati, Sr. Advocate with Mr.Sparsh Bhargava with Ms.Ishita Farsaiya, Advocate.
UNION OF INDIA & ORS.	Despendents
Through	Respondents Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.
W.P.(C) 13194/2018 Sharma trading comp.	ANY Petitioner
Through:	Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 378/2019	
HINDUSTAN UNILEVER LI	MITED Petitioner
Through:	Mr.Ajay Bhargava, Ms.Vanita Bhargava and Mr.Nikitha Shenoy, Advs.
Versus	Auvs.

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UNION OF INDIA & ORS.

..... Respondents

Mr. Vikrant N. Goyal, Advocate with Through: Mr.Nitin Chandra and Mr.Jeet Chakravarti, Advocates for UOI. Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mehlawat Mr.Sagar and Mr.Alexander Mathai Paikaday, Advocates. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-4

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+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs.

versus

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	and a	
8	UNION OF INDIA & ORS. Through:	Respondents Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI. Ms.Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
+	W.P.(C) 2347/2019	
	JUBILANT FOODWORKS L Through: Versus UNION OF INDIA & ORS. Through:	Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Respondents Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI. Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI. Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra,
		Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal Aneja, Advocates for
9		NAA and DGAP.
9 +	W.P.(C) 3759/2019	
	MASCOT BUILDCON PRIVATE LTD Petitioner	
	Through: Versus	Mr.Aseem Mehrotra, Adv.
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday,

Advocates for UOI.

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Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms. Sejal AnejaAdvocates for NAA and DGAP.

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W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through:

Mr.Ajay Bhargava, Ms.Vanita Bhargava and Ms. Nikhitha Shenoy,

Versus

UNION OF INDIA & ORS. Through: Mr.Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for UOI. Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.

Advs.

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+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LT		Petitioner	
Through: Mr.Rupender		Sinhmar,	Mr.Prahlad
	Singh, Mr.K.	Gurumurthy	, Advs.
Versus			

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocates for UOI. Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr.Farman Ali Magrey with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for R-2 & 3.

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+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita Advocates.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2 & 3 Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

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+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: N

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate. Mr. Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra,

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Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

14 +W.P.(C) 7910/2019 & CM APPL.No.32779/2019 SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Bhagwan Swarup Shukla, CGSC Through: with Mr Saksham Sethi, GP, Mr. Sarvan Kumar, Advocate for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 15 W.P.(C) 7911/2019 +SATTVA DEVELOPERS PVT. LTD Petitioner Mr.Abhishek A Rastogi, Ms. Pooja Through: M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs Versus UNION OF INDIA & ORS. Respondents Through: Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOL. Mr.Gyanendra Singh, Advocate. Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. 16 W.P.(C) 8078/2019 +M/S SATYA ENTERPRISES Petitioner Mr.Sumit K Batra and Mr.Manish Through: Khurana. Advocates. Versus

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UNION OF INDIA & ORS.	Respondents
Through:	Mr.Sushil Kumar Pandey, SPC for
-	UOI.
	Ms. Sejal Aneja, Advocates for
	NAA/DGAP.
	Mr.Satyakam, ASC with Mr. Pradyut
	Kashuyap, Adocate for GNCTD.
	Mr. Ashish Verma and Mr. Debopriya
	Moulik, Advocates

17

W.P.(C) 9053/2019 +

UNICHARM INDIA PVT. LTD Petitioner Mr.Rupender Sinhmar, Mr.Prahlad Through: Singh, Advs.

Versus UNION OF INDIA & ORS. Respondents Mr. Ravi Prakash, CGSC with Ms. Through: Astu Khandelwal, Advocates for UOI. Mr.Farman Ali with Ms.Usha Jamnal

and Mr.Krishan Kumar, Advocates for R-2 & 3.

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W.P.(C) 11253/2019 & CM APPL. No.46337/2019 +

LIFESTYLE INTERNATION	AL PVT. LTD Petitioner
Through:	Mr. Tarun Gulati, Sr. Advocate with
	Mr.Sparsh Bhargava with Ms.Ishita
	farsaiya, Advocate.
Versus	

UNION OF INDIA & ORS.

Through:

..... Respondents Mr. Viraj R. Datar, Sr. Advocate with Mr. Nitish Chaudhary, Advocate for

R-1 with R-1 present-in-person.

Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for UOI.

Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.

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W.P.(C) 12355/2	2019	
PARAMOUNT,	PROPBUILI Through: Versus	D PVT. LTD Petitioner Mr.Abhishek Choudhary, Advocate.
UNION OF IND	IA & ORS. Through:	Respondents Mr.Ruchir Mishra, Mr. Mukesh Kr.Tiwari, Ms. Reba Jena Mishra and Ms. Poonam Shukla, Advocates for UOI. Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla, Advocate. Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
W.P.(C) 12717/2	2019	
BHARTIYA CIT		PERS PVT LTD Petitioner
	Through:	Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs
	Versus	
UNION OF IND	IA & ORS. Through:	Respondents Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI Ms. Sejal Aneja, Advocate for NAA/DGAP. Mr. Chandra Prakash, Advocate for DGAP and NAA.
W.P.(C) 12847/2	2019 & CM A	APPL.No.52474/2019
RAMPRASTHA	PROMOTE	RS AND DEVELOPERS PVT. LTD. Petitioner
	Through:	Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.
	Versus	wit. Chetan Kumai Shukia Advocates.

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UNION OF INDIA & ORS. Through:	Respondents Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI. Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr. Kavish Garach and Ms.Sejal Aneja Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr.Jatin Puniyani, GP for UOI.
W.P.(C) 969/2020 & CM AP NESTLE INDIA LTD. & ANI	
Through:	Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.
Versus UNION OF INDIA & ORS. Through:	Respondents Mr. Kirtiman Singh, CGSC, Mr.Waize Ali Noor, Mr. Varun Rajawat, Ms. Shreya V Mehra and Ms.Vidhi Jain, Advocates for UOI. Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
W.P.(C) 1171/2020 IFB INDUSTRIES LTD, Through: Versus	Petitioner Mr. S. Ganesh, Senior Advocate with Mr. U.A. Rana and Mr. Himanshu Mehta, Advocates
	ERING AUTHORITY & ANR. Respondents

..... Respondents Through: Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advoctates for UOI

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..... Petitioner

..... Respondents

M/S FRIENDS LAND DEVELOPERS Through: Mr.Prakash Kumar, Adv. Versus UNION OF INDIA & ORS. Mr. Rajesh Kumar with Ms.Ramneet Through:

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

Kaur, Advocates for UOI. Ms.Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

Mr.Agrim Arora, Advocates.

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W.P.(C) 1780/2020 +

JOHNSON & JOHNSON PVT.LTD Petitioner Mr. V. Lakshmikumaran, Mr. Karan Through: Sachdev, Mr. Yogendra Aldak with

versus

UNION OF INDIA & ORS. Respondents Mr. Vikram Jetly CGSC and Ms. Through: Shreya Jetly, Adv. for UOI/R-1 Mr.Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

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W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT I	LTD Petitioner
Through:	Mr.Abhishek A Rastogi, Ms. Pooja
	M. Rastogi, Ms. Meenal Songire &
	Mr. Ajay Singh, Advs
Varana	

Versus

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UNION OF INDIA & ORS. Through:	Respondents Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
	Mr. Aman Malik, Advocate for R-2 & 3/NAA.
	Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4
W.P.(C) 2084/2020 & CM AP	PL. No.7371/2020
ASTER INFRAHOME PVT L	ΓD Petitioner
	Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr.Samir Malik, Adv. for NAA. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

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+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Aman Malik, Advocate for R-2 & 3/NAA

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+	W.P.(C) 2490/2020	
·	JOHNSON & JOHNSON PVT	LTD Petitioner
	Through:	Mr. V. Lakshmikumaran, Mr. Karan
		Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.
	Versus	MI.Agrini Alora, Advocates.
	UNION OF INDIA & ORS.	Respondents
	Through:	Ms. Sejal Aneja, Advocates for
20		NAA/DGAP.
30 +	W.P.(C) 2742/2020 & CM AP	PPL No. 9552/2020
I	ACME HOUSING INDIA PV	
	Through: Versus	Mr.Prateek Bansal, Advocate.
	UNION OF INDIA & ORS.	Respondents
	Through:	Mr.Samir Malik, Advocate for R-
		2&3. Mr. Kavish Garach and Ms.Sejal
		AnejaAdvocates for NAA and DGAP.
31		
+	W.P.(C) 3737/2020 Phillips India Limited.	Petitioner
	Through:	Mr.Shashank Shekhar with
	C	Mr.Siddharth Rajkonwar, Advs.
	Versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr. Vipul Agrawal with Mr.Gibran
	Through.	Naushad, Jr.Standing Counsel and
		Ms.Shakshi Shairwal, Advocates for
		Revenue.
		Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
		Ms. Sonu Bhatnagar, Sr. Standing
		Counsel, with Ms. Venus Mehrotra,
		Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7.
		Ms. Mansie Jain, Adv for R-8.
		Mr.Jatin Puniyani, GP for UOI.

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32 W.P.(C) 3910/2020 +MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Through: Mr. Kamal Sawhney, Mr.Deepak Thackur Ms. Aakansha and Wadhwani, Advocates Versus **UNION OF INDIA & ORS** Respondents Mr. Kavish Garach and Ms.Sejal Through: AnejaAdvocates for NAA and DGAP. Mr. Vikramaditya Bhaskar, Adv. Mr.Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate. 33 W.P.(C) 3911/2020 +M/S NANI RESORTS AND FLORICULTURE PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates... Versus UNION OF INDIA & ORS. Respondents Through: Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5 Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7. Mr. Abhishek Saket, Advocate. 34 W.P.(C) 4131/2020 +MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv. Versus Page 14 of 44

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UNION OF INDIA & ORS. Through:	Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.
W.P.(C) 4345/2020	
	A PRIVATE LIMITED Petitioner
Through:	Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita Advs.
versus	
UNION OF INDIA AND ORS	& ORS Respondents
Through:	Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R- 1. Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
W.P.(C) 4348/2020	
APEX MEADOWS PVT LTD	Petitioner
Through:	Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with

Mr.Agrim Arora, Advocates. Versus UNION OF INDIA & ORS. Respondents Through: Ms. Neha Malik, Adv. for NAA and DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Sanjeev Menon, Ms. Neha Malik, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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37 W.P.(C) 4375/2020 +M/S PATANJALI AYURVED LTD Petitioner Through: Mr. Priyadarshi Manish, Mrs. Anjali Jha Manish and Ms.Divya Rastogi, Advs. Versus UNION OF INDIA & ORS. Respondents Mr. Sanjeev Menon, Mr. Kavish Through: Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. 38 W.P.(C) 4516/2020 +MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner Mr.Tarun Gulati, Sr.Advocate with Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Sanjeev Menon, Ms. Sejal Aneja, Through: Advocates for NAA/DGAP. Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar. Advocates for UOI. 39 W.P.(C) 4607/2020 +AFFINITI ENTERPRISES Petitioner Mr. R. Jawahar Lal, Mr. Siddharth Through: Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita. Advs. Versus UNION OF INDIA & ORS. Respondents Through: Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate

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+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

	M/S CILANTRO D	PINERS PV Fhrough:	T. LTD Petitioner Mr.Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates
	Y	Versus	
	UNION OF INDIA	& ORS. Through:	Respondents Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja,
41			Advocates for NAA/DGAP. Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.
+ +	W.P.(C) 4957/2020)	
		NDIA LTE Fhrough: Versus	Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.
	UNION OF INDIA	& ORS. Through:	Respondents Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

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42 W.P.(C) 5347/2020 & CM APPL. No.23558/2020 +GAURSONS REALTECH PVT LTD Petitioner Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and Mr. Gaurav Dabas, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr.Bhagwan Swarup Shukla, CGSC Through: with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Farmaan Ali with Ms.Usha Mr.Krishan Jamnal and Kumar, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 43 W.P.(C) 5798/2020 +RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.. Versus UNION OF INDIA & ORS. Respondents Through: Mr. Anil Soni, CGSC for UOI with Mr. Devvrat Yadav, Advocate. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-2 to 6, 8 & 7. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms.Akanksha Kaul, Advocate with

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Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3





for

W.P.(C) 5979/2020 & CM APPL. No.21655/2020 EMAAR MGF LAND LTD Petitioner Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus UNION OF INDIA & ORS. Respondents Mr. Ravi Prakash, CGSC with Ms. Through: Khandelwal, Advocate Astu UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Parangat Pandey and Ms. Alpana Singh, Advocates for R-3. Mr. Satish Kumar, Sr. Standing Counsel.

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+

W.P.(C) 6671/2020 +

> GAURAV SHARMA FOOD INDUSTRIES Petitioner Through: Mr. Nikhil Gupta, Mr. Vipin Upadhyay, Mr. Prince Nagpal & Mr. Rochit, Advocates

Versus

UNION OF INDIA & ORS. Respondents Goyal, Advocate with Through: Mr.Vivek Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

46

W.P.(C) 7412/2020 & CM APPL. No.24800/2020 +

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Mr. Tushar Jaswal, Mr. Rahul Sateeja Through: with Mr.Pranav Bansal and Mr. Sanyam Agarwal, Advs.

Versus

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Through:

Mr.Farman

UNION OF INDIA & ORS.



with

..... Respondents

Ali, Advocate

Through:	Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 7736/2020	
M/S PRASAD MEDIA CORP Through:	ORATION PVT LTD Petitioner Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 8229/2020	
LITECON INDUSTRIES PV1	C.LTD Petitioner
Through:	Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.
Versus	
UNION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali, Advocate with

Mr.Krishan Kumar

Jamnal, Advs. for UOI

Revenue.

Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel and Ms.Shakshi Shairwal, Advocates for

47

48 +

+

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and Ms.Usha





Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS. Respondents Through: Vaidyanathan Shankar, Mr.Harish CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Mr.Alexander Kaur Bhasin and Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

50 +

W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and Mr.Dhruv, Advocates for R-1. Mr.Ashwini Chawla, Adv. for R-2 & R-3.

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+	W.P.(C) 9931/2020	
	M/S NIRALA PROJECT PVT Through:	LTD Petitioner Mr.Puneet Agrawal, Advocate with
	Through	Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.
	versus UNION OF INDIA & ORS.	Despendents
	Through:	Respondents Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI Ms. Aakanksha Kaul, Advocate.
		Ms. Neha Malik, Adv. for R-3 & 4
	W.P.(C) 9934/2020 & CM AH	PPL. Nos.31623-24/2020
	M/S S3 BUILDWELL LLP	Petitioner
	Through:	Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.
	Versus	Wittenetan Kumar Shukia Advocates.
	UNION OF INDIA & ORS.	Respondents
	Through:	Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI.
		Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
	W.P.(C) 9935/2020 & CM AI	PPL. Nos.31625-26/2020
	M/S JMK HOLDINGS PVT L Through:	Mr.Prem Kandpal, Advocate with Mr.Ketan Jain and Mr.Chetan Kumar
	Versus	Shukla Advocates.
	UNION OF INDIA & ORS.	Respondents
	Through:	Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for UOI.
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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP

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+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner Through: Mr.Rajat Bose with Mr.Ankit Sachdeva and Ms. Shohini Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents Through: Ms.Nidhi Raman, CGSC with Mr.Zubin Singh and Mr. Debar Chan De, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

55

+ W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD Petitioner Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Ms.Neha Malik, Advocate for R-4.

Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and DGAP

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+ **W.P.(C) 990/2021** M/S BPTP LTD.

Through:

..... Petitioner Mr.Kishore Kunal and Ms. Ankita Prakash & Mr. Anuj Kumar, Advs.

Versus UNION OF INDIA & ORS. Through:

..... Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1 Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

57

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners Through: Mr. V. Lakshimkumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. Versus

UNION OF INDIA & ORS. Through:

..... Respondents

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI.

Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

58 +

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD Through:

..... Petitioner Mr.Rohan Shah, Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus UNION OF INDIA AND ORS. Respondents Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Mr. Sachin Singh and Ms. Chaahat Khanna, Advs. Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ V	V.P.(C) 1366/2021	
Ν	1/S TATA STARBUCKS PR Through:	IVATE LIMITED Petitioner Mr. Rohan Shah, Advocate
	Versus	
τ	INION OF INDIA & ORS.	Respondents
	Through:	Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman and Mr. S. Rajan,
		Advocates for UOI
		Mr. Sanjeev Menon, Ms. Sejal Anej Advocates for NAA/DGAP.
50 + W.P.(C) 1593/2021 & CM APPL. No.4529/2021		PPL. No.4529/2021
	AYMOND CONSUMER CA	
	Through:	Mr. V. Lakshmikumaran, Mr. Kar
		Sachdev, Mr. Yogendra Aldak wi Mr.Agrim Arora, Advocates.
	Versus	in fin fin fin fin fin fin fin fin fin f
τ	NION OF INDIA & ORS.	Respondents
	Through:	Ms.Amrita Prakash, CGSC wa Mr.Vishal Ashwani Mehta, Advoca
		for UOI
		Mr. Sanjeev Menon, Ms. Sejal Anej Advocates for NAA/DGAP.
51		Advocates for MAA/DOAL.
	V.P.(C) 1765/2021	
N	1/S LE REVE Through:	Petitioner Mr.Nikhil Gupta, Mr.Vir
	Through.	Upadhayay, Mr. Prince Nagpal a
		Mr.Rochit Abhishek, Advs.
	Versus	
ι	INION OF INDIA & ORS.	Respondents
	Through:	Mr.Rishabh Sahu with Mr. Same Sharma Advs. for UOI.
		Mr.Ashwini Chawla, Adv. for R-2
		3.
		Mr. Sanjeev Menon, Ms. Sejal Anej Advocates for NAA/DGAP.
		Advocates for MAA/DOAL.

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+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Through:

..... Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Advocates for NAA/DGAP.

Advocates for NAA/DGAP.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Aditya Dewan, Advocate Mr. Sanjeev Menon, Ms. Sejal Aneja,

63

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner Through: Mr. Abshishek A. Rastogi and Mr.Pratyush Prava Saha, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Through: Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI Mr. Sanjeev Menon, Ms. Sejal Aneja,

64

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner Through: Mr.Abhishek A Rastogi, Adv. Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate for R-1. Mr.Aditya Dewan, Advs. for R-3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Ms.Talish Ray, Adv.

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

65

+ **W.P.(C) 2440/2021** BONNE SANTE

Through:

..... Petitioner Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Through: Ms. Pratima N. Lakra, CGSC with Ms.Vanya Bajaj and Mr. Kashish G. Baweja, Advocates for UOI. Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

66 +

W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through:

Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Parangat Pandey and Ms. Alpana Singh, Advocates for R-3.

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SAMSUNG INDIA ELECTR	ONICS PVT LTD Petitioner
Through:	Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and Ms.Ananya Goswami, Advs.
Versus	-
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Sanjeev Menon, Ms.Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 2897/2021	
ITC LIMITED & ANR. Through:	Petitioners and Mr. K.S. Suresh, Advocate with Mr.Ajay Aggarwal, Advocate.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Ravi Prakash, CGSC with Ms.
C C	Astu Khandelwal, Advocate for UOI.
	Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 2970/2021	
M/S DRA AADITHYA PROJ	ECTS PVT. LTD Petitioner
	Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and Mr.

Versus

UNION OF INDIA & ORS. Through: Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates. Mr. Yunus Malik, Adv. for NAA & DGAP.

Gaurav Dabas, Advocates.

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+ W.P.(C) 3254/2021 GILLETTE INDIA LTD Through:

..... Petitioner Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Respondents Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

71 +

W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Through: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1. Mr. Vivek Goyal, CGSC with Mr.Gokul Sharma, Adv. for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

72

+ W.P.(C) 3327/2021 PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus UNION OF INDIA & ORS. Respondents Through: Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate and

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Mr.Shivam Singh, Advocates for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

73			
+	W.P.(C) 3508/2021 & CM A	PPL. Nos.25152-53/2021	
	M/S ALTON BUILDTECH IN		
	Through:	Ms.Ruby Singh Ahuja, Ms. Kritika	
		Sachdeva, Mr. Vishal Gehrana and	
		Mr. Jappanpreet Hora, Advocates	
	versus		
	UNION OF INDIA & ORS.	Respondents	
	Through:	Ms. Pratima N. Lakra, CGSC with	
		Ms.Vanya Bajaj and Mr. Kashish G.	
		Baweja, Advocates for UOI.	
		Mr. Vinod Diwakar, CGSC with	
		Mr.Vishal Kumar Singh and	
		Mr.Olson Nair, Advs. for UOI.	
		Mr. Sanjeev Menon, Ms. Sejal Aneja,	
		Advocates for NAA/DGAP.	
74			
+		W.P.(C) 3867/2021	
	M/S ELECTRONICS MART		
	Through:	Mr.Nikhil Gupta, Mr.Vipin	
		Upadhayay, Mr. Prince Nagpal and	
	Versus	Mr.Rochit Abhishek, Advs.	
	UNION OF INDIA & ORS.	Respondents	
	Through:	Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha	
		Jamnal, Advs. For UOI. Mr. Yunus Malik, Adv. NAA and	
		DGAP.	
75		DOAL.	
+	W.P.(C) 4600/2021		
I			
	INOX LEISURE LIMITED.	Petitioner	
	Through:	Mr. Kumar Visalaksh with Mr. Udit	
		Jain, Mr. Arihant Tater, Mr. Saurabh	
		Dugar and Mr. Ajitesh Dayal Singh,	
		Advocates.	

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Versus



UNION OF INDIA & ORS.	Respondents
Through:	 Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1. Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI.
	Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.
W.P.(C) 4789/2021	
NACONANIAO VIITAD CATIA	

+M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus UNION OF INDIA & ORS. Respondents Mr. Ripu Daman Bhardwaj, CGSC Through:

with Mr. Kushagra Kumar, Advocate for R-1. Mr.Bhagwan Swaroop Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Manas Bhatnagar, Advocates for R-4.

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W.P.(C) 4794/2021 & CM APPL. 14802/2021 +YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner Mr. Nikhil Gupta, Mr. Vipin Through: Upadhyay, Mr. Prince Nagpal & Mr. Rochit, Advocates.

Versus

UNION OF INDIA & ORS. Respondents Mr. Ajay Kumar Pandey, SPC for Through:

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UOI with Mr.Piyush Mishra, Advocate. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus UNION OF INDIA & ORS.

..... Respondents

Mr. Kunal Sharma, Sr. Standing Through: Shubhendu Counsel with Mr. Bhattacharya, Adv. Mr.Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil Masiya, Advocates for R-1 Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI.

79

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner Through: Mr.Kunal Vajani with Mr.Kunal Mimani, Mr.Kartikey Bhatt and Mr.Gaurav Katri,Advs. Versus UNION OF INDIA & ORS. Respondents Through: Mr.Asheesh Jain, CGSC with

Mr.Asheesh Jain, CGSC with Mr. Gaurav Kumar Advocate for R-1 Mr.Aman Malik, Advocate for R-2 & R-3. Mr.Aditya Singla, Sr. Standing

Counsel with Mr.Sahil Sharma & Ms. Charu Sharma, Advocates for R-4. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

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+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021 ANAND RATHI I

Through:

..... Petitioner

Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs

Versus UNION OF INDIA & ORS. Through:

	Respondents
:	Mr. Ravi Prakash, CGSC with Ms.
	Astu Khandelwal, Advocate for
	UOI.
	Mr.Aman Malik, Mr.Vijay Kumar
	Maurya and Ms.Shubhi Bhardwaj,
	Adv. for NAA and DGAP
	Mr.Yunus Malik, Advocate for NAA
	& DGAP.

81 +

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with Mr. Shaunak Kashyap, Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan Yadav, Advocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Ms. Archana Surve, Advcoate for R-1
	to 4
	Mr. Ravi Prakash, CGSC with Ms.
	Kholi Rakuzhuzo, Advocate for
	UOI.
	Mr. Sanjeev Menon, Ms. Sejal Aneja,
	Advocates for NAA/DGAP

82 +

W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr. Sujit Ghosh with Ms. Mannat Waraich, Mr. Ashray Behrua and Ms.Ananya Goswami, Advocates.

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Versus

UNION OF INDIA & ORS. Through: Mr. Rakesh Kumar, CGSC with Mr.Sunil, Advocate for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

83 +

W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Through:	Petitioner Mr. Rohan Shah with Mr. Bharat Raichandani, Mr. Deepak Kumar Khokhar, Advocates.
versus	

UNION OF INDIA & ORS.		Respondents
Through:	Mr.Abhishek Saket,	Advocate for
	UOI	
Mr. Sanjeev Menon, Ms. Sejal A		ls. Sejal Aneja,
	Advocates for NAA/D	GAP.

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+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED Petitioner Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents Jha. SPC Through: Mr.Kamal Kant with Mr.Avinash Singh, Advocate for R-1/UOI. Mr.Abhishek Saket, Advocate for UOL. Mr.K.K.Jha, SPC for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6. Mr.Varun Sharma, Advocate for the complainant.

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Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.

85

W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022 +

L OREAL INDIA PRIVATE LIMITED Petitioner Through: Mr. V. Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates. versus Respondents UNION OF INDIA & ORS. Ms. Uma Prasuna Bachu, Sr.PC with Through: Ms.Poonam, GP for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 86 W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 M/S SWATI REALTY Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Adv Versus UNION OF INDIA & ORS. Respondents Through: Mr. Sandeep Vishnu, Advocate for UOI. Ms. Suruchi Suri, Advocate with Mr.Mayur, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6 Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 87 APPLs.38309-38310/2022 W.P.(C)12639/2022 CM & & 39263/2022 Petitioner M/S PERFECT BUILDWELL PVT LTD Mr. Krishna Mohan K Menon and Through: Ms. Parul Sachdeva, Advocate.

versus

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UNION OF INDIA AND ORS

A AND ORS Respondents Through: Mr. Ravi Prakash, CGSC with Mr.Abhishek Khanna, Advocate for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

88 +

W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP Petitioner Through: Mr.Krishna Dev Jagarlamudi, Advocate with Mr.N.Sai Vinod, Advocate. Versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr.Jatin, Sr.Panel Counsel with
	Ms.Chetanaya Puri, Advocate for
	UOI.
	Mr. Sanjeev Menon, Ms. Sejal Aneja,
	Advocates for NAA/DGAP.
	Ms. Sonu Bhatnagar with Ms. Nishta
	Mittal and Ms. Monica Benjamin,
	Advs for R-4

89

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Through: Versus	Petitioner Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria, Advocates.
UNION OF INDIA & ORS. Through:	Respondents Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Advocate for R-1. Mr. Vipul Agrwal, Adv. for NAA/DGAP Mr. Sanjeev Menon, Ms. Sejal Aneja, <i>Page 36 of 44</i>

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Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal, Advocates for R-5.

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022 NY CINEMAS LLP Petitioner

Through:

..... Petitioner Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo, Advocates.

Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Sushil Kumar Pandey, Advocate
_	for UOI.

Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Vipul Kumar,

Advocate respondent No.3 & 4. Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

91

+ W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner Through: Mr.Kishore Kunal and Ms.Ankita Prakash & Mr. Anuj Kumar, Advocates.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Sushil Kumar Pandey, Advocate for UOI. Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

92 +W.P.(C) 15169/2022 GELENMARK PHARMACEUTICAL LIMITED AND ANR Petitioners Through: Mr. Rohan Shah, Advocate. Versus UNION OF INDIA AND ORS Respondents Mr.Sushil Kumar Pandey with Through: Mr.Kuldeep Singh, Advocates for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 93 W.P.(C) 15172/2022 +BARBEQUE NATION HOSPITALITY LTD Petitioner Mr. Srinivas Kotni, Mr.Anirudh Through: Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev Dixit, Advocates. Versus UNION OF INDIA AND ORS Respondents Through: Mr.Sushil Kumar Pandev with Mr.Kuldeep Singh, Advocates for UOI. Mr.Rakesh Kumar. CGSC with Mr.Sunil, Advocate for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 94 W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023 +PRESCON REALTORS AND INFRASTRUCTURES PRIVATE LIMITED Petitioner

Through:

Mr. Tushar Jaswal, Mr. Rahul Sateeja with Mr.Pranav Bansal and Mr. Sanyam Agarwal, Advs.

Versus

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UNION OF INDIA & ORS. Through:	Respondents Mr. Vijay Joshi, Adv. for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Anurag Ojha, Sr.Standing Counsel with Mr. Vipul Kumar, Advocate for R-5. Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari, Advocate for GST.
	Advocate for GS1.

95

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022 BHAGWATI INFRA Petitioner Through: Mr.Bharat Rai Chandani, Advocat

: Mr.Bharat Rai Chandani, Advocate with Mr.Deepak Kumar Khokhar, Advocate.

Versus

UNION OF INDIA & ORS. Through: Mr. Chiranjeev Kumar, Mr.Mukesh Sachdeva & Ms. Neelima, Advocates for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

96 +

W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Ms. Ishita Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth Kanan, Advocate. Versus UNION OF INDIA & ORS. Respondents Through: Mr.Jatin Singh, SPC for R-1. Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+	W.P.(C) 15289/2022 & CM A	APPL.Nos.47442-47443/2022	
	ANUTONE ACOUSTICS LI	MITED Petitioner	
	Through:	Mr. Rajsekhar Rao, Sr. Adv. with Mr. Prateek K Chadha, Mr. Ruturaj Gurjar, Ms. Pragya Ganjoo, Ms. Kamini and Mr. Sreekar Aechuri, Advocates	
	Versus		
	UNION OF INDIA & ORS.	Respondents	
	Through:	Mr. V. Lakshmikumaran, Mr. Jatin Singh, Advocate for UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.	
98			
+	W.P.(C) 16178/2022 & CM APPL. 38836/2023		
	ARIHANT SUPERSTRUCTU	JRES LTD Petitioner	
	Through:	Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.	
	Versus		
	UNION OF INDIA & ORS.	Respondents	
	Through:	Mr.Jatin Singh, SPC for UOI.	
		Mr. Manish Kumar, Sr. Central Govt. Counsel.	
		Ms. Anushree Narain and Ms. Simran Kumari, Advocates for GST	
		Mr.Prasenjeet Mohapatra, Mr. Kavish	
		Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.	
99		N. 50025 5002/2022	
ł	W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022		
	PRASU INFRABUILD PVT		
	Through:	Mr.Tarun Jain, Advocate with Mr.Divyansh Singh, Advocate.	
	versus		

UNION OF INDIA & ORS. Respondents Through: Mr.Sanjay Kumar. SPC for R-1.

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Sumit Gaur, Advocate for R-6, 7, 9, 11, 12, 13, 14 & 15.

100

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W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

Through:

..... Appellant

M/S NANDI INFRATECH PVT LTD Mr.Sandeep Chilana, Advocate with Mr.Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Ms. Anushree Narain and Ms.Simran Through:

Kumari, Advocates for GST. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

101

W.P.(C) 16935/2022 & CM APPL.53667/2022 +

NEW WORLD REALTY LLP Through:

..... Petitioner

Mr. Kumar Visalaksh, Mr. Udit Jain Mr. Arihant Tater and Mr.Ajitesh Dayal Singh, Advocates.

Versus

..... Respondents

UNION OF INDIA AND ORS Mr. Sushil Raaja, SPC for UOI Through: Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

102

W.P.(C) 17010/2022 & CM APPL.53925/2022 +

WADHWA REALTY PVT LTD. Petitioner Mr. Kumar Visalaksh, Mr. Udit Jain Through: Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS

Through:

- Respondents
- Mr. Neeraj, SPC with Mr. Vedansh Anand, Ms.Sahaj Garg and Mr. Rudhra Paliwal. Advs for UOL

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

103 +W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023 M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner Through: Mr.Abhishek A Rastogi, Ms. Pooja M. Rastogi, Ms. Meenal Songire & Mr. Ajay Singh, Advs. Versus UNION OF INDIA AND ORS Respondents Through: Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI. Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. 104 W.P.(C) 3866/2023 & CM APPL. 15035/2023 +ATS HOMES PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. Versus UNION OF INDIA AND ORS Respondents Mr. Anshuman, Advocate for R1/UOI Through: Anushree Ms. Narain, Standing Counsel for GST/R-2 with Ms. Simran Kumari, Advocate. Mr. Sanjeev Menon, Ms. Sejal Aneja, Mr. Hasnain Khawaja, Advs. for NAA & DGAP. 105 W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023 +M/S ATS TOWNSHIP PVT. LTD. Petitioner Mr.Puneet Agrawal, Advocate with Through: Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates. Versus UNION OF INDIA AND ORS Respondents Through: Prakash, CGSC with Mr. Ravi Ms.Astu Khandelwal, Adv. for R-I

(UOI).

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CORAM:

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Mr. Naginder Benipal, SPC with Mr.

Siwach and Ms. Harithi Ankit Kambri. Advocates for UOI. Ms. Anushree Narain, Standing Counsel with M s. simran Kumari, Advocate for R-2, (CBIC). Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2. Mr. Sanjeev Menon, Ms. Sejal Aneja, Mr. Flasnain Khawja, Advs. for NAA. W.P.(C) 11910/2023 PAREENA INFRASTRUCTURE PVT. LTD. Petitioner Mr.Vineet Bhatia, Advocate with Through: Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma and Mr.Bipin Punia, Advocates. Versus UNION OF INDIA AND ORS Respondents Mr. Ravi Prakash, CGSC with Ms. Through: Astu Khandelwal, Advocate for UOI. Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI. Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari, Advocate for R-2, (CBIC). Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2. Mr. Sanjeev Menon, Ms. Sejal Aneja, & Mr. Flasnain Khawja, Advs. for NAA. Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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ORDER 01.11.2023

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- 1. Arguments heard in part.
- 2. List on 10th November, 2023 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

NOVEMBER 1, 2023 js

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